

Chhattisgarh Tobacco (Nirsan) Act, 2008

8 of 2008

[09 May 2008]

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An Act to repeal the Chhattisgarh Tobacco Act, 1939. Be it enacted by the Chhattisgarh Legislature in the Fifty-ninth Year of the Republic of India as follows:-- * Published in Chhattisgarh Rajpatra (Asadharan) dated 9-5-2008 Page 262.

1. Short Title And Commencement :-

- (i) This Act may be called the Chhattisgarh Tobacco (Nissan) Act, 2008.
- (ii) It extends to the whole State of Chhattisgarh.
- (iii) It shall come into force from the date of its publication in the Official Gazette.

2. Repeal :-

The Chhattisgarh Tobacco Act, 1939 (No. 8 of 1939) is hereby repealed.